

## LOK SABHA DEBATES

### LOK SABHA

Wednesday, December 20, 1995/

Agrahayana 29, 1917 (Saka)

(The Lok Sabha met at Eleven of the Clock)

[MR. SPEAKER in the Chair]

#### OBITUARY REFERENCES

[English]

MR. SPEAKER : Hon. Members, I have to inform the House with profound sorrow, of the passing away of five of our former colleagues, namely Sarvashri Biddika Satyanarayana, Lakshmi Shankar Yadav, Digamber Singh Chaudhuri, R. Ramanathan Chettiar and Girdhari Lal Vyas.

Shri Biddika Satyanarayana was a Member of Second, Third and Fifth Lok Sabha representing Parvatipuram Parliamentary constituency of Andhra Pradesh during 1957-67 and 1971-77.

An agriculturist by profession, Shri Sayanrayana was an active social worker. An ardent believer and follower of Gandhism, he plunged in the freedom movement at a very young age.

Shri Satyanarayana worked hard for the upliftment of the backward classes and the tribal people.

Shri Biddika Satyanarayana passed away on 24th October, 1995 at the age of 77 years.

Shri Lakshmi Shankar Yadav was a Member of Provisional Parliament from Uttar Pradesh during 1950-52. He had also been a Member of Uttar Pradesh Legislative Assembly for six terms from 1952 to 1977.

An able Administrator, he served as Parliamentary Secretary in Uttar Pradesh Government from 1954-57 and later rose to become the Cabinet Minister in the State Council of Ministers during 1969-77.

A true Gandhian, he worked hard for serving the poor and downtrodden.

A well known social worker, he strove relentlessly for the promotion of education by setting up many educational institutions in his area. He was associated with several social organisations.

Shri Lakshmi Shankar Yadav passed away in tragic circumstances on 29th October, 1995 at Lucknow at the age of 77 years.

Shri Digamber Singh Chaudhuri was a Member of the First, Third, Fourth and Seventh Lok Sabha

representing Mathura Parliamentary constituency of Uttar Pradesh during 1952-57, 1962-67, 1970 and 1980-84 respectively.

An agriculturist by profession, Shri Chaudhuri was an active leader of Cooperative movement. He had served as the Managing Director of District Cooperative Bank, Mathura and Vice President of Uttar Pradesh Cooperative Bank, Lucknow.

Shri Digamber Singh Chaudhuri passed away on 10th December, 1995 at Mathura at the age of 82 years.

Shri R. Ramanathan Chettiar was a Member of Second and Third Lok Sabha representing Pudukottai and Karur Parliamentary constituencies of Tamil Nadu during 1957-62 and 1962-67.

A businessman and industrialist by profession, Shri Chettiar was the first Director of Reserve Bank of India till its nationalisation.

Shri Ramanathan Chettiar also served as the Mayor of Madras in 1950-51. He was a member of Executive Committee of the Federation of Indian Chambers of Commerce and Industry for a long period. He also served as Chairman of Indian Handicrafts Development Corporation during 1958-59.

A widely travelled person, Shri Chettiar took special interest in the fields of economic affairs, finance, commerce and industry. He represented India in the International Chamber of Commerce during E.C.A.F.E. Sessions held in 1948 and 1956. He served as member of various sports and cultural organisations. He authored a book titled 'Nagarathar Varalaru' in Tamil.

Shri Ramanathan Chettiar passed away on 12th December, 1995 at Madras at the age of 82 years.

Shri Girdhari Lal Vyas was a Member of Seventh and Eighth Lok Sabha representing Bhilwara Parliamentary constituency of Rajasthan during 1980-89.

Earlier, he was a Member of Rajasthan Legislative Assembly during 1962-72 and 1974-77.

An agriculturist by profession, Shri Vyas had started his public life first as Sarpanch of Gram Panchayat and later served as member of other representative bodies such as Zilla Parishad and Legislative Assembly. He was Chairman of Panchayat Raj Committee in Rajasthan during 1969-73.

Shri Vyas had actively involved himself in the upliftment of farmers and labourers and had served as

Vice-President of India Trade Union Congress. During his membership of this House, he also served as a Member of the Public Accounts Committee. He took active part in the proceedings of the House.

Shri Girdhari Lal Vyas passed away on 17th December, 1995 at Jaipur at the age of 71 years.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may now stand in silence for a short while as a mark of respect to the deceased.

11.07 hrs.

*The Members then stood in silence  
for a short while*

*(Interruptions)*

SHRI NIRMAL KANTI CHATTERJEE (Dumdum) : Sir, what is the response of the Prime Minister?....*(Interruptions)*

SHRI BASUDEB ACHARIA (Bankura) : Sir, where is the Prime Minister? *(Interruptions)*

SHRI NIRMAL KANTI CHATTERJEE (Dumdum) : Twenty four hours are nearly over and we are yet to hear about the response of the Prime Minister.

*(Interruptions)*

SHRI DEVENDRA PRASAD YADAV (Jhanjarpur) : What about the constitution of J.P.C.?

*(Interruptions)*

KUMARI MAMATA BANERJEE (Calcutta South) : Sir, they cannot waste the time of the House like this. ...*(Interruptions)* They do not want the House to run. ...*(Interruptions)* Sir, they are wasting public money. Do they know about that? ...*(Interruptions)*

SHRI NIRMAL KANTI CHATTERJEE (Dumdum) : Sir, the Leader of the House should respond. We have not yet heard anything about that.

*(Interruptions)*

KUMARI MAMATA BANERJEE : Sir, what about the Bill for the Physically Handicapped? Parliament should discuss its scheduled business.

*(Interruptions)*

SHRI NIRMAL KANTI CHATTERJEE : Today is Prime Minister's day in the Question Hour. Yet, he is absent.

*(Interruptions)*

*[Translation]*

SHRI RAM NAIK (Bombay North) : Mr. Speaker, Sir, yesterday during the discussion, Shri Shukla had assured that he will talk to the Prime Minister. Where is the Prime Minister? ...*(Interruptions)*

KUMARI MAMATA BANERJEE : The House should function. Let them walk out if they want. ...*(Interruptions)*

MR. SPEAKER : The House stands adjourned to meet again at 11 a.m. on the 21st December, 1995.

## WRITTEN ANSWERS TO QUESTIONS

### Railway Projects

\*341. SHRI TARA SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether serious resource crunch may force the Railways to cut some of the projects;

(b) if so, the details of the projects likely to suffer due to resource crunch;

(c) whether Railways on their own propose to generate funds for the projects; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) and (b). Railways do not propose to drop any sanctioned project on account of resource crunch.

(c) and (d). For the current year 1995-96, Rs. 4100 crores out of a total plan outlay of Rs. 7500 crores is estimated to be mobilised through internal generation of resources.

### Central Grant-in-Aid to Leprosy Eradication Centres

\*342. SHRI N.J. RATHVA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the grant-in-aid in cash and kind sanctioned and released, State-wise, for Leprosy Eradication Centres during each of the last three years and in the current financial year so far;

(b) whether the Government propose to open some more Leprosy Eradication Centres in the tribal and remote areas of the country; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) to (c). Central assistance sanctioned and released to the States/U.Ts. for leprosy control activities during last three years and during the current financial year, till November 1995 is enclosed in the Statement.

The whole country including tribal and remote areas with requisite prevalence rates are effectively covered for anti-leprosy services by existing centres.